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Case Details

Diary No.	15316/2020 Filed on 22-07-2020 11:13 AM [Tentative SECTION: II-B] PENDING
Case No.	SLP(Cri) No. 003384 - / 2020 Registered on 24-07-2020
Present/Last Listed On	
Status/Stage	PENDING ()
Category	1429-Criminal Matters : Matters for/against quashing of criminal proceedings
Act	
Petitioner(s)	1 BISHOP FRANCO MULAKKAL S/D/W/Thru:- IPPUNNI BISHOP HOUSE, CIVIL LANE, JALANDHAR CITY ,JALANDHAR , PUNJAB
Respondent(s)	1 THE STATE OF KERALA HOME SECRETARY STATE SECRETARIAT, TRIVANDRUM , , KERALA
Pet. Advocate(s)	ANAND MISHRA
Resp. Advocate(s)	Aakarsh Kamra[caveat] G. PRAKASH[caveat]
U/Section	

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